

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 08.03.2019

**ORDER NO. 54 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 112/2018 for CESTAT, Chandigarh for the period from **01/04/2019 to 05/04/2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From <b>01/04/2019</b> to <b>05/04/2019</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
Dy. Registrar